NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

20-07-2017

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES:

M.C. Chemicals & Anr

V/s.

Behram Chemicals Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

55 Harsh & Buch Advocate
for Applicants
ill AIM1 Legal

ORDER

TCP No. 74/397-398/NCLT/MB/MAH/2010

Wrongly on Board. Already fixed for 31.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)